

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 174 of 2012

Dated : 15th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

Appeal No. 27 of 2013

Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

The learned counsel for the Appellant has filed his Written Submissions.

Mr. Sakesh Kumar, the learned counsel appearing for the Commission seeks some time for filing the reply-Written Submissions. Accordingly, he is directed to file the same on or before 05.08.2013 after serving copy on the other side.

Post the matter on **07.08.2013.**

(Rakesh Nath)
Technical Member
ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson